

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1216

ANSWERED ON:01.12.2014

WILDLIFE BIRD STRIKE INCIDENTS

Adsul Shri Anandrao ;Birla Shri Om;Gavit Dr. Heena Vijaykumar;Gopalakrishnan Shri R.;Kesineni Shri Srinivas;Mahadik Shri Dhananjay Bhimrao;Mullappally Shri Ramachandran;Patil Shri Shivaji Adhalrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao;Sreeramulu Shri B.;Sule Smt. Supriya Sadanand;Yadav Shri Dharmendra

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of wildlife/bird strike incidents reported at various airports of the country during the last three years and the current year, airport-wise;
- (b) the details of such airports in the country where wildlife hazard is the worst;
- (c) whether there has been any recent incident of wildlife strike including the incident wherein a stray buffalo entered Surat runway and if so, the details thereof;
- (d) whether the Government has ordered a probe into the incident and if so, the details and findings thereof along with the action taken against those found responsible for this security lapse; and
- (e) the steps taken or being taken by the Government to prevent recurrence of such wildlife/bird strike incidents in future?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) the details of wildlife/bird strike incidents reported at various airports of the country during the last three years and the current year, airport wise is as per Annexure I.
- (b) The details of airports in the country, where wildlife hazard is comparatively higher are given in Annexure -II.
- (c) Yes, Madam. An incident has been reported where in a stray buffalo entered Surat runway owing to which Spice Jet flight SG-662 rejected take off on 06th November, 2014.
- (d) Yes, madam.DGCA ordered a probe into the incident The investigation of the incident has been completed. The details and findings are given in Annexure The report has been forwarded to Airports Authority of India (AAI) for taking necessary action on the safety recommendation made in the report.
- (e) Following steps have been taken by DGCA to ensure safety of aircrafts from birds and wildlife:
 - (i) Apprised administration of all the State Governments, through communication to the Chief Secretaries of the States on the importance of the compliance of Rule 91 of the Aircraft Rules, 1937.
 - (ii) DGCA has constituted teams to carry out aerodrome inspection of 18 critical airports for prevention of wildlife hazard. Inspection/audit of 11 airports have been completed by the respective teams and the findings are being sent to the operators for immediate corrective action within a period of 3 months and they have been advised to put in place a system to ensure that wildlife/birds are kept away before every take off and landing.
 - (iii) A high power National Bird Control Committee has been set up by Government of India.
 - (iv) Airfield Environment Management Committee has been constituted at every airport where scheduled flights operate.